## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016 CA No.

CORAM:

Dated: 14.03.2017

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Mr. Mukesh Balabhai Patel V/s. M/s. Tulip Shapes & Structures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

DS. Venkateshwas. Advocate for

Petitioners.

Advocate for

Reportent Nax 1-5

## ORDER C.P. NO. 06/241-242/NCLT/MB/MAH/2013

- 1. The Learned Representatives for both sides are present.
- Inadvertently, matter was not listed in Today's Cause List by the Registry, although adjourned to 14.03.2017 vide previous Order dated 07.02.2017. A revised Cause List is placed before the Bench. However, due to this confusion, the matter cannot be heard today.
- By consent of both the sides, Petition is now listed for final hearing on **04.04.2017**. Date is duly communicated to both the sides.

Sd/-

**Shri M.K. Shrawat** Member (Judicial)